NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

TP No. 117-A/2016 with TP 117/397-398/NCLT/AHM/2016
C.A. No. 33 of 2016 with C.P. No. 8/397-398/CLB/MB/2016

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016

Name of the Company: **Aum Capital Market Pvt. Ltd. & Ors**
V/s.
Jyoti Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956;

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ASHOK MEHTA	PCS	A.R. for R-3&R-10	
2.	NK PAHWA	Adv.	R1 & R2	
3.	KISHORE SONI, FCA	FIN ADVISER	P-1 to 9	

ORDER

Learned FCA Mr. Kishore Soni present for Petitioners. Learned Advocate Mr. NK Pahwa present for Respondents 1&2. Learned PCS Mr. Ashok Mehta present for Respondents 3&10.

Copy of the rejoinder to the main petition, Preliminary objections in CA 33/2016 and reply to CA 33/2016 filed.

IA 15/2016 is disposed of. Documents received. With the consent of both parties, the main TP 117/2016 alongwith TP 117-A/2016 is posted to 14.12.2016 and 15.12.2016 for final hearing.

26/10/16
(BIKKI RAVEENDR BABU)
MEMBER JUDICIAL

Dated this the 26th day of October, 2016.